

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 2903
ANSWERED ON – 07/08/2023**

PM-SHRI

2903. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of EDUCATION be pleased to state:

- (a) whether a Committee has been established by the Government to oversee the review and selection of prospective Pradhan Mantri School for Rising India (PM-SHRI) Scheme, if so, the details thereof;
- (b) the number of schools targeted for PM-SHRI in 2022-23, State-wise particularly in Jharkhand;
- (c) the basis of the SQAIF, if developed, key performance indicators thereof;
- (d) the process of self-registration by schools;
- (e) the funds, out of the total project cost, allocated for 2022-23, for implementation of PM-SHRI, State-wise particularly in Jharkhand; and
- (f) the manner in which the overall targeted number of 14500+ schools have been reached?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (f) The Cabinet has approved a new Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7th September, 2022. These schools will showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood.

Under the scheme there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies. The duration of scheme is from 2022-23 to 2026-27; after which it shall be the responsibility of the States/UTs to continue to maintain the benchmarks achieved by these schools. The total cost of the project is Rs 27360 crore spread over a period of 5 years which includes central share of Rs 18128 crore. Out of the total project cost, Rs 1800 crore has been allocated to financial year 2022-23.

Under the scheme, selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs would sign MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools would be identified based on prescribed minimum benchmark through UDISE+ data.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Only the schools from the above eligible pool of schools would compete to fulfil the challenge conditions. Fulfilment of conditions would be certified by states/KVS/JNV through physical inspection.

States/UTs are required to recommend the list of schools to Ministry of education and an Expert committee headed by Secretary (SE&L), at Ministry of Education has been constituted to make the final school selections through challenge method. The composition of the Expert committee is **annexed**. In the first phase of selection of PM SHRI Schools, a total of 6207 schools were selected from 27 States/UTs along with KVS/NVS. The state of Jharkhand signed Memorandum of Understanding with Department of School Education & Literacy (DoSE&L), Ministry of Education, Government of India on 30.06.2023 making it eligible for second phase of selection of PM SHRI Schools.

To maintain the standard of PM SHRI Schools over a period of time is important. Therefore, a School Quality Assessment Framework (SQAF) has been developed to promote understanding of various dimensions of quality of school education and to help the schools to identify their strengths and areas for development. It also assists the schools to embed self-evaluation, reflective practice and responsiveness to the needs of learners in their classrooms and other learning settings.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2903 ANSWER ON 07.08.2023 ASKED BY SHRI CHANDRA PRAKASH CHOUDHARY, HON'BLE MEMBER OF PARLIAMENT REGARDING "PM-SHRI"

**F. No. 1-9/2022-IS-19
Government of India
Ministry of Education
(Department of School Education & Literacy)
(IS.19 Section)**

Shastri Bhawan, New Delhi
Dated: 17th January, 2023

OFFICE MEMORANDUM

Subject: Constitution of Expert Committee for final selection of PM SHRI schools -reg.

The undersigned is directed to say that Department of School Education & Literacy (DoSE&L) has approved the Constitution of Expert Committee for final selection of PM SHRI schools.

2. The composition of the committee shall be as follows:

S. No.	Name of the Member	Designation
1	Sh. Sanjay Kumar, Secretary, Ministry of Education	Chairman
2	Smt. Lamchonghoi Sweety Changsan, Additional Secretary, Ministry of Education	Member
3	Sh. Vipin Kumar, Joint Secretary, Ministry of Education	Member
4	Sh. Venkataramana R. Hegde, DDG (Stats), Ministry of Education	Member
5	Ms. Nidhi Pandey, Commissioner, Kendriya Vidyalaya Sangathan (KVS)	Member
6	Sh. Anurag Tripathi, Secretary, Central Board of Secondary Education (CBSE)	Member

3. The committee may invite any additional member to provide inputs as per the requirement.

4. This issues with the approval of competent authority.



(Kuldeep Meena)

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Chairman and Committee members as above